

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 215
IB-1106(ND)18
IA-1836/2024, New IA-3331/2024

IN THE MATTER OF:

M/s. Panipat Texo Fabs Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Exclusive Overseas Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv Gautam Singhal along with Adv Preeti
Chauhan in IA No. 1836/2024

For the Liq. : Sr. Adv P. Nagesh with Adv Ms Swaralipi Deb
Roy

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1836/2024, New IA-3331/2024: It is already 4:35 pm. No time left. List the matter on 07.08.2024, on the top of the Board.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)